COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1462 OF 2019 IN
DFR NO. 2236 OF 2019

Dated : 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Association of DVC HT Consumers of Jharkhand …Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Ankit Srivastava

Counsel for the Respondent(s) : -----

ORDER

Issue notice on IA as well as main appeal returnable on 14.10.2019. Dasti, in addition, is also permitted.

List the matter on ***14.10.2019.***

(S. D.Dubey)
Technical Member

(Justice ManjulaChellur)
Chairperson

vt/mkj